

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:366  
ANSWERED ON:24.11.2005  
MODERNISATION OF DELHI AND MUMBAI AIRPORTS  
Owaisi Shri Asaduddin;Zahedi Shri Mahboob

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government has accepted the tenders of private companies for the modernisation of Delhi and Mumbai airports;
- (b) if so, whether some private companies have demanded certain changes in terms and conditions of the tenders;
- (c) if so, whether a few companies have withdrawn their names for not making any modification in terms and conditions of the tenders;
- (d) if so, the details alongwith the reasons therefor;
- (e) whether the modernisation of airports is likely to be delayed;
- (f) if so, whether an assessment has been made regarding cost escalation caused by the delay; and
- (g) if so, the details in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

- (a) Six bids for Mumbai airport and five for Delhi airports have been submitted by Pre-Qualified Bidders.
- (b) A few of the Pre – Qualified Bidders (PQBs) sought for certain changes especially with regard to the role and responsibilities of airport operator and the requirement of a performance bond.
- (c) and (d) Two out of eight PQBs, viz., Bharti-Changi and L & T – Hochtief consortia did not submit their bids.
- (e) The process of the selection of the successful bidder is expected to be completed within the year 2005-06
- (f) No, Sir.
- (g) Does not arise